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चढ़ाई शुरू कर दी, उसकी पिटाई शुरू कर दी। उसने कहा कि मुझे मार लो मगर मेरी शिलायत सत करो। मैंने कहा मारना भी बंद कर दो। तो यह हालत है।

Special

सहोदया, दिल्ली और जबलपुर के बीच का आवागमन का रास्ता यानी झाधे मध्य प्रदेश का रास्ता सोधी रेलगाड़ी से हुआ नहीं है। इतलिये में चाहता हूं कि एक सीधी एवलप्रेस रेलगाड़ी जबलपुर से बीका होकर दिल्ली तक चलाई जाय जिसके आवागमन में सविधा हो।

श्रीमतीः एसन कुमारी (सध्य प्रदेश) : सहीदया, भैं पंडितजी के मत से अपने को सम्बद्ध उपती हूं।

## Large scale smuggling of Sandal wood in Tamil Nadu and other parte of the country

\*SHRI K.K. VEERAPPAN (Tamil Nadu) : Madam, Deputy Chairman, through this agust House, I wish to bring to the notice of the government a case of large-scale smuggling of sandal wood that shook the entire Tamilnadu recently. This has been reported in the press also. Our leader Dr. Kalaingnar has given an elaborate statement on this matter. The government is spending crores of rupees every year to preserve forests in the Country. The government also spends a lot of money to grwo more trees and keeps repeating the slogan 'one tree for each house'.

But in Tamilnadu, illegal felling of tress is going on a large scale. The A.D.M.K. Government, that was in power few years ago, was responsible for deforestation in Tamilnadu. Now, the present A.D.M.K. government has also encrouaging illegal felling of trees. On 8-2-92, when forest officials stopped a track on the Arur-Salem road and searched it, they found one and a half tonne of sandal wood in it. All the ten persons in the truck were arrested. On enquiry, it was found that Mastan *alias* Muthusamy, the leader of the arrested smuggling gang, is the Joint Secretary of Namakkal town wing of A.D.M.K. Other arrested persons also belong to A.D.M.K. The leader of the gang, Muthusamy, is reported to have told the officials that he has contacts with MLAs and ministers and if he is let out he is prepared to pay bribe as much as they want.

But the forest officials arrested them and investigated in the matter. Then Master *alias* Muthusamy gave a confessional statement that he had smuggled out 60 truck-load of sandal wood to different places like Madras, Kerala, Calcutta and Delhi. Though the smuggled sandal wood fetched them around 2l crores of rupees, it is valued at Rs. 5-l crores. He had further said that the former District Secretary of A.D.M.K., the Deputy Secretary and an Ex-MLA have been helping them in smuggling activities. He had also confessed to have bribed the forest officials and the officials at the check, post to carry cut smuggling

The arrested persons were produced before the Judicial First Class Magistrate Arur who remanded them to 15 days custody. But, as they belong to ADMK, with the help of the Tamilnadu Law Minister, all of them came out on bail within three days. The truck used for smuggling was also released within a week. In the Judicial history of Tamil nadu, no sandal wood smuggler was ever released within three days of arrest

Madam, after this incident, on 26-2-92, two Tamilnadu ministers came to Namakkal and held discussions with the forest officials of Salam and Dharmapuri districts who confirmed the incident. They also showed evidences to the ministers as to how A.D.M.K. leaders are supporting the sandal wood smugglers. But it is regrettable that the Tamilnadu government have not taken any action so far. Instead, what happenedd later is quite amazing. smuggler, who came out on bail, got welcomeposters printed and pasted them all over Namakkal when some Tamilanadu ministers visited the town. He is also said to have given election funds to a minister. Now, the grape-wine has it that some deal is under way to provide temple fund through a minister to wriggle out of this case. It is quite possible that the deal has already been struck. To top it all, Mastan alias muthusamy and his gang still go on a smuggling spree

The Regional Forest Officer of Salem has told pressmen in Salem on 28-2-1992 that large scale smuggling of sandal wood is going in Salem District and 23 persons have been arrested recently under Goondas Act for smuggling

<sup>\*</sup>English translation of- the original speech delivered in Tamil.

sandal wood. But no action has been taken against Muthusamy's gang who have confessed to have smuggled sandalwood worth  $5^{1/2}$  crores of rupees.

Special

Madam, to the shock and surprise of the people of the area, the sandal wood smuggler Master alias Muthusamy has got an invitation from the Chief Minister of Tamilnadu to attend the specially convened meeting of A.D.M.K. office bearers. The people of Namakkal area feel that A.D.M.K. government is hand-inglove with the smugglers.

In Salem district, many A.D.M.K. people are taking the law in their hand and regularly smuggling out sandal wood without bothering for the forest officials and the government. This gang seems to be more poerful then the most notorious and alusive Veerappan gang.

Therefore, I urge upon the Centre to entrust the task to C.B.I, and bring the culprits to book in order to preserve the precious sandal wood forests.

## Release of funds under agriculture and rural cooperative debt scheme-1990 for the State of Gujarat

SHRI GOPALSINH G. SOLANKI (Gujarat) : Thank you, Madam, I want to raise the issue about the release of funds under Agriculture and Rural Cooperative Debt Scheme 1990 for Gujarat State. Madam, as per the guidelines given by the Government of India, Gujarat State Government had introduced the Agriculture and Rural Coopertive Debt Relief Scheme - 1990. This scheme envisages sharing of financial burden at the ratio of 50 per cent between the State and the Centre. The total financial burden on the State of Gujarat is Rs. 353.38 crores. Therefore the burden on the Centre and the State is about Rs. 706.76 crores. An amount of Rs. 353.38 crores was required to be released by the Government of India. That is, at the rate of 50 per cent as grant and the rest of 50 per cent was to be granted as loan through NABARD. But the Government of India has so far released only Rs. 107.406 crores as loan and Rs. 107.406 crores through NABARD as loan to the State. Therefore the total comes to about Rs. 214.812 crores which has been passed on to the State Cooperative Bank and the Land Development Bank. Now the remaining amount of Rs. 138 and odd crores is required to be released by the Government of India. Half of it has been granted and the ramining half is a loan through NABARD. The State Government has been requesting for

the same frequently through telegrams and letteres. But we have not received any response. Therefore the Ministry of Finance and the Agriculture Ministry may please be asked to release the remaining amount of Rs. 138 and odd crores immediately.

Likely closure of Telecom Industries

डा० संजय सिंह (उत्तर प्रदेश) : माननीय महोदया, ग्रयने देश में समय-समय पर बहुत सारे तरह-तरह के ग्रांदोलन चलाये जाते रहे हैं । इस समय लिब्रलाइजेशन का ग्रांदोलन चल रहा है और दूरसंचार विभाग इस ग्रांदोलन से ग्रलग नहीं है । लेकिन उसकी पालिसी क्या है, उसकी सीमाएं क्या हैं, किस तरह से सब्सकाइब्से को उसका फायदा दिया जायेगा या नुकसान होगा, मेरी समझ से कोई खास चीज स्पष्ट नहीं है । आज ग्रपने देश में टेलीकॉम इक्यूप्मेंट छोटे-छोटे उद्योग बनाते हैं । वह ग्रंपनी कैपेसिटी का भी पूरा यूटीलाइजेशन नहीं कर रहे हैं । 60-70 परसेंट के आस-पास उपयोग कर पा रहे हैं । इसका परिणाम यह हो रहा है कि बहुत सारे उद्योग बंद होने की तरफ ग्रग्रसर हैं। इस वर्ष जो वजट ग्राया है उसके बारे में विस्तुत चर्चा बाद में होगी लेकिन इस तरह के उद्योगों के लिए इस बजट में कोई खास प्रावधान नहीं है । जो बैंक क्रैडिट 13 से 15 परसेंट तक दिया जाना चाहिए उसके लिए भो बहुत सारी युनिटें सम्बी-लम्बी लाइनों में खड़ी हैं । त्रो०जी०एल० में भी जो सब्सकाइबर्स अपने उपयोग के लिए छोटे-छोटे इक्यूपुमेंट बाहर से ग्रायात कर सकते हैं उसके लिए भी सरकार का द्धिटकोण खास स्पष्ट नहीं है । दूनिया में बड़े-बड़े जापान और श्रमेरिका जैसे देश, जिनको तकनीको और ग्राथिक स्थिति*,* बहुत ही मजबूत है, लेकिन फिर भी वे अपना निजी मार्केटिंग की जो व्यवस्था है उसकी सुरक्षा के लिए हर समय तत्पर रहते हैं। लेकिन आज हमारा अपना जो सिस्टम है उसमें दूर संचार विभाग अपने लायसेंस दे करके बहुते छोटे-छोटे उद्योग चला रहा है । देश भुर में ऐसे उद्योग सैंकड़ों की तादाद में हैं । उनमें भी किस तरह से शोध और विकास के माध्यम से अपने